

SOCIETY REGISTRATION IN HARYANA

STEP - 1

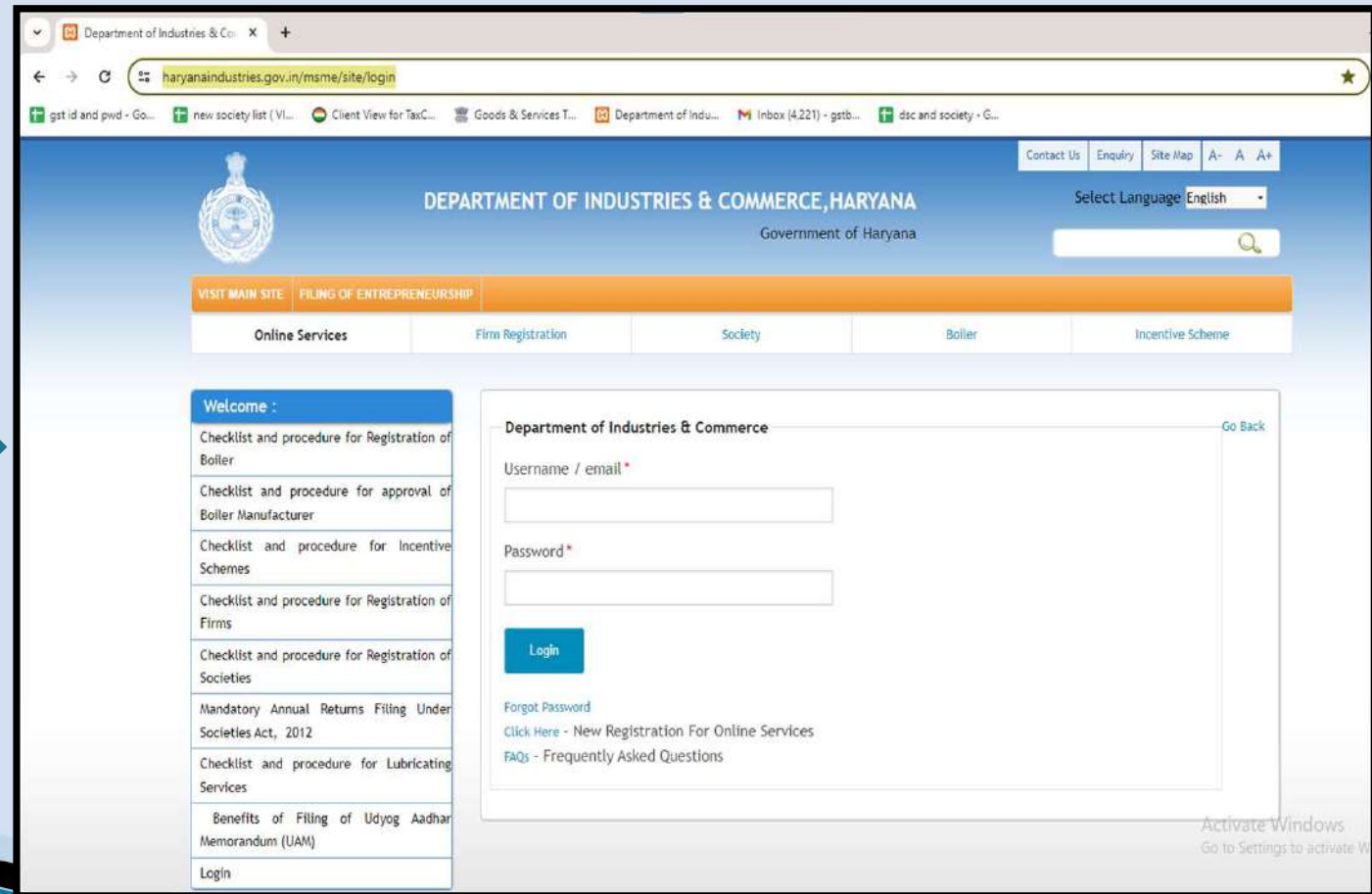
For New Society
Registration Login To :

**DEPARTMENT OF
INDUSTRIES &
COMMERCE, HARYANA**

OR

<https://haryanaindustries.gov.in/msme/site/login>

And click for new
registration for online
services



The screenshot shows the website interface for the Department of Industries & Commerce, Haryana. The browser address bar displays haryanaindustries.gov.in/msme/site/login. The page header includes the department name and a search bar. A navigation menu contains links for 'Online Services', 'Firm Registration', 'Society', 'Boiler', and 'Incentive Scheme'. The 'Society' link is highlighted. A 'Welcome' sidebar lists various services, including 'Checklist and procedure for Registration of Societies'. The main content area features a login form with fields for 'Username / email' and 'Password', a 'Login' button, and links for 'Forgot Password', 'Click Here - New Registration For Online Services', and 'FAQs - Frequently Asked Questions'.

STEP-2: COMPLETE APPLICANT REGISTRATION FOR ONLINE SERVICES FOR GENERATION OF USER ID & PASSWORD

1.) If Group Willing To Apply For Society, Any Person On Behalf Of Group Can Fill The Applicant Registration Form For Online Services For Generation Of User Id & Password .

2.) Fill Details Of :

- Name Of Applicant
- Address Of Communication Of Applicant Along With Contact Details & Email Id Along With Residential Address (which can be same)
- Attach Identification Cum Address Proof (Adhaar Card, Passport, Voter Id, Driving License)
- Generate Password For Future login & Click On Register .
- Login Details Will Be Sent To Email Id Mentioned In The Form.

Applicant Registration for Online Services Go Back

***** Marked Fields are Mandatory.**

1. Name of Applicant *

2. (a) Address of Communication *

(i) Country * Other

India

(ii) State * (iii) District *

(ix) E-Mail Address (x) Website

Identification cum Address Proof (Adhaar Card, Passport, VoterID, Driving Licence) *

Choose File No file chosen

3. Document Attached * Pan Card Aadhar Card

4) Pan Card/ Aadhaar Card Number *

5) Upload Pan Card/ Aadhaar Card *

Choose File No file chosen

6) Password *

7) Confirm Password *

STEP-3 APPLY FOR NAME APPROVAL

- 1) Login To Portal Either Through User Name Mentioned In Mail Or Through Email Id & Password.
- 2) On Applicant Dashboard Click On Registration And Regulations Of Society.
- 3) Under Online Service For Society Select Register For The Approval Of Name Of A Society

Applicant Dashboard

Go Back

Welcome to Online Service

Registration and
Regulations of Firm

Registration and
Regulations of Societies

Registration and
Regulations of Boilers

Incentive
Schemes

Registration of
Lubricating Oil



DEPARTMENT OF INDUSTRIES & COMMERCE, HARYANA
Government of Haryana

Contact us | Enquiry | Site Map | A- A+ A+

Select Language English

VISIT MAIN SITE | APPLICANT DASHBOARD | PROFILE SETTING | USER MANUAL | HELP DESK

Online Services

Society

Please Note that for existing society the Di

Welcome :

CID :
Checklist and procedure for Registration of Boiler
Checklist and procedure for approval of Boiler Manufacturer
Checklist and procedure for Incentive Schemes
Checklist and procedure for Registration of Firms
Checklist and procedure for Registration of Societies
Mandatory Annual Returns Filing Under Societies Act, 2012

Online Service for Society

Model Memorandum and Byelaws of society

Register for the Approval of Name of a Society

Register for the Approval of Name of a Society
View all Applications
Reply to OnHold Application

Registration of Society Upon Approval of Name

Apply For the Registration Number for an Existing Society (u/s 9(4))

Change in Name of the Society u/s 12(1)

STEP-4 PROPOSE NAME FOR SOCIETY

FILE FORM 1 : APPLICATION FORM FOR APPROVAL OF NAME

1. Select The Society Category Either Government Controlled Or Private Controlled.
2. Fill The Basic Details Of Minimum 3 Or Maximum 7 Members Details .
3. Mention Details Such as Name, DOB, Address , Phone No., E-Mail Id, Occupation Along With Upload Copy Of Aadhaar Card Of The Persons One By One By Adding Others Through Add List.

Checklist and procedure for Approval of Name of Society:-

1	Name of the service	Name approval of society
	Designated Officer	District Registrar
	Documents to be enclosed with the request	Address Proof/NOC of the proposed registered office of society
	Fee/ Charges to be paid to get the service	100
	Timeline	03 working days after completion of application
	Procedure	<ol style="list-style-type: none"> 1. The application is submitted online with all the required documents. 2. Online application submitted is checked and verified by concerned District Registrar. 3. If any discrepancy is found in the application, the case is put on hold with intimation to the applicant. 4. The applicant will revert to on hold application and submit the requisite information within 07 days falling which the application will be liable to be rejected. 5. After completion of online application the final certificate is issued to the applicant.

I have read

Step - 1 Online Registration Form

Go Back

Step - I	Step - II	Step - III	Step - IV	Step - V	Step - VI	Step - VII
Filling of Online Application Form	Pay Application Fee	Downloading /Printing, Signing, Scanning of Documents	Viewing of details submitted/Form filled or Editing in case of any discrepancy	Submission of Application	Viewing Status of Application Submitted/Download Provisional/Regular Certificate	Status of Application Submitted.

Form - I Application Form for Approval of Name

1. Select category of the society

1.1 Society category : *

Government Controlled

[Click to view list of reserved words](#)

2.Details of applicants (Minimum 3 members required including the registered member for online services.)

3. Proposed name of the society

3.1 Proposed name first *

3.2 Proposed name second *

3.3 Proposed name third *

3.4 Main objective of the proposed society *

Promoting Art

3.5 Other objective of the proposed society *

4. Address of the proposed registered office

4.1 Address *

4.2 State *

Please Select State

4.3 District *

Select District

4.4 City/Town/Village *

Please Select City

4.5 PIN

4.6 Particulars and results of any application moved to this or any other registrar previously for the approval of name *

5. Details of Authorised Representative

5. Details of Authorised Representative

Select authorised representative :

Sr No.	Name	Occupation	State	Mobile Number
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5.1 Name of representative *

5.2 Address for correspondence *

5.3 State *

Please Select State

5.4 District *

Please Select District

5.5 City/Town/Village *

Please Select City

5.6 PIN

1

Enter 3 Proposed Names For The Society & Select The Main Objective From The Below Mentioned List & Provide Some Description Of The Above

2

Fill The Details Of Proposed Registered Office Having proper Address Proof/NOC

3

Select 1 Person Wiling To Act As A Authorised Representative From The List Of Members Mentioned

6. Supporting document

6.1 Document (If Any)

Choose File No file chosen

Save & Continue

Save & Exit

Add any supporting document (if any) & then save & continue

STEP-5 PAYMENT

Step - 3 Online Registration Form

Go Back

Step - I	Step - II	Step - III	Step - IV	Step - V	Step - VI	Step - VII
Filing of Online Application Form	Pay Application Fee	Downloading /Printing, Signing, Scanning of Documents	Uploading of Documents	Viewing of details submitted/Form filled or Editing in case of any discrepancy	Submission of Application	Viewing Status of Application Submitted.

Payment Mode

10. Payment Mode

Offline Online

4.1 Amount * [in Rupees]

4.2 Payment Type *

Treasury Challan

4.3 Treasury Challan Number *

4.4 Date *

4.5 Treasury challan receipt *

Choose File no file selected

Owner/ applicant have to deposit the government fee in the government treasury under the Head (1475-Other General Economic Services) and submit the details & upload the copy of challan .

Save & Continue

Save & Exit

Finance Department
Government of Haryana

Welcome : esumit Date : 02-09-2015

Home Help Prepare Stamp Paper Search Record Logout

Payee Profile

To select More than One scheme Please don't select Category and Purpose of payment or Select Other .

Select Category : --Select Category--

Select Purpose of payment --Select Purpose of payment--

-----OR-----

Departments :- Revenue-FCR Majoritead :- 1475-Other General Economic Services

Profile Name :-

1475-51-103-99-51 Fees for Registration and Trade Mark
1475-51-104-99-51 Receipts from Certification and Testing Fees
1475-51-105-99-51 Punjab Money Lenders Act, 1938
1475-51-106-99-51 Administration of India Partnership Act, 1932
1475-51-106-99-51 Fees of Stamping for Weight & Measure
1475-51-200-99-51 Regulation of Other Business Undertaking
1475-51-800-97-51 Other Receipts

Submit Reset

Show Enable/ Disable profiles Enable Disable

Profile	Edit	Make Payment	Disabled
Test Profile			

Rs. 100 /-
(Head of
Account
1475- 51-
200-99-51)

STEP-6 UPLOAD THE DOCUMENTS

Please upload a duly signed form 1 (available for download) along with the proceeding of constituting the society by all the members & all the other required documents.

Then save & exit & let the authority verify the details.

Track the status of the name approval under view all application on home page.

Department of Industries & Commerce, Haryana

Form-I-A
"Approval of Name"
(See sub-rule (2) of rule 3)

OM PARKASH PANIPAT- 132103

Memo Number : Dated : 10-Jan-2023

Subject : Approval of name for the proposed Society

Dear Sir,

Kindly refer to your application dated 05-Jan-2023 for approval of name of your proposed society. Having examined the same, I am pleased to inform you that the following name has been approved against your application, namely:-

RESIDENTIAL WELFARE ASSOCIATION

2. This approval shall remain valid for a period of 180 days from the date of issue of this letter, whereafter the same shall lapse.

3. Accordingly, you may take further necessary steps for the registration of the Society within a period of 180 days from the date of issue of this letter.



Issuing Authority
District Registrar,
Panipat, Haryana.

Verification Link: <https://haryanaindustries.gov.in/msme/verify/societyapprovalname/id/174823>